

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 4<sup>th</sup> October, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>M.A. No. 1169/2017 IN</b> Appeal No. 29/2017	Rajesh Lakra Vs. North Delhi Municipal Corporation & Anr.	Mr. R. P. Singh, Adv. for Applicant
2.	<b>M.A. No.1188/2017 IN</b> Original Application No. 557/2017	Anjani Kumar Vs. State of Uttar Pradesh & Ors.	Dr. Sandeep Singh, Adv. for State of UP
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 613/2016 (M.A. No. 1090/2017)	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae)  Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajeev Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
4.	Appeal No. 14/2017 (M.A. No. 749/2017, M.A. No. 750/2017 & M.A. No. 751/2017)	M/s Prayag End Udyog Vs. State of U.P. & Ors.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Adv. for Appellant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R-3 & 4 Mr. Anurag Ojha, Adv. for R-5
5.	Original Application No. 159/2017	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad & Ors.	Dr. Bishwanath Prasad Singh, Applicant in person  Mr. Chandan Kumar, Adv. for R-1 Mr. Rudreshwar Singh & Mr. Gautam Singh, Adv. for R-2 & 3 Mr. Rajkumar, Adv. for CPCB
6.	Original Application No. 325/2017 (M.A. No. 583/2017)	Shyam Singh Vs. State of Haryana & Ors.	Mr. Abhay Gupta, Adv. for Applicant  Mr. Krishana Kumar Singh, Adv. for MoEF Mr. Mahesh Singh, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 to 11
7.	Original Application No. 346/2017	Rajiv Singh & Anr. Vs. Haryana State Industrial & Infrastructure Development Corporation Ltd. & Ors.	Mr. Nachiketa Joshi, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGWA Mr. Balendu Shekhar, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 & 3 Mr. Rajkumar, Adv. for CPCB Ms. Deep Shikha Bharti, Adv.
8.	Original Application No. 356/2017 (M.A. No. 666/2017, M.A. No. 819/2017, M.A. No. 1046/2017 & M.A. No. 1146/2017)	Naresh Kumar Jindal & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sudhir Mishra, Adv. for R-8 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Gautam Singh, Adv.

9.	Original Application No. 383/2017	Dharambir Malik Vs. HDFC Bank & Ors.	Mr. Anupam Raj & Mr. Aman Madan, Adv. for Applicant  Mr. Sharique Hussain, Adv. for R-1 Mr. Saurabh Rajpal, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB Mr. Divya Prakash Pande & Mr. Krishna Kumar Singh, Adv. for MoEF
10.	Original Application No. 491/2017 (M.A. No.971/2017)	Tanveer Ahmed Khan Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Kumar, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Gajendra Mohan Chand, Adv. for R-4 & 5 Dr. Mohd. Iqbal, Adv. Mr. Sharad Chauhan (LC)
11.	Original Application No. 496/2017	Vikas Singh & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant  Mr. Suresh Kumar Sharma, Adv. for R-6 Mr. Jagant Sud, Adv. for R-9
<b>FOR HEARING</b>			
12.	<b>Original Application No. 181/2013 (M.A. No. 824/2015)</b>	<b>Omesh Saigal  Vs. Govt. of NCT of Delhi &amp; Ors.</b>	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev K. Gulati, Adv.
13.	Original Application No. 570/2015	Anand Bhushan Vs. Union of India & Ors.	Ms. Neelam Rathore & Mr. Anshuman, Adv. for Applicant  Dr. Abhishek Attrey, Adv. for R-1 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for R-2, 4 to 7 Mr. Himanshu, Adv. for R-8 Mr. Suryanarayan Singh, Sr. AAG for HP
14.	Original Application No. 190/2016 (M.A. No. 353/2016, M.A. No. 545/2017, M.A. No. 546/2017, M.A. No. 603/2017, M.A. No. 605/2017, M.A. No. 614/2017, M.A. No. 615/2017, M.A. No. 629/2017, M.A. No. 709/2017, M.A. No. 710/2017, M.A. No. 711/2017, M.A. No. 712/2017, M.A. No. 713/2017, M.A. No. 714/2017, M.A. No. 715/2017, M.A. No. 716/2017, M.A. No. 717/2017, M.A. No. 718/2017 & M.A. No. 868/2017)	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. A. K. Prasad, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Ms. Pyoli & Mr. Somesh Chandra Jha, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Anubhav Anand Aron, Adv. M/s NULI & NULI Mr. S. A. Zaidi, Adv. Mr. Sanjeev Kumar Singh & Mr. Shighra Kumar, Adv., RWA Indirapuram Mr. A. R. Takkar, Adv. Mr. Rajiv Bansal, Sr. Adv. & Mr. J. S. Chandra, Adv. for DDA Ms. Neelam Rathore, Adv. Ms. Somya Rathore, Adv.

15.	Original Application No. 315/2016	Sunil Dahiya  Vs.  Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Sakshi Popli, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for APPCB & TSPCB
16.	Original Application No. 347/2016	Chandra Bhal Singh  Vs.  Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 & 2 Ms. Shashi Juneja, Adv. for R-5 Ms. Ruchira Gupta, Adv. for R-6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-14 Ms. Stepharie, V. Sonaware, Adv. for R-21 Ms. Deepika Ghatowar, Adv. for R-30 Mr. Shubham Bhalla, Adv. for R-33 Mr. Tarunvir Singh Khehar, Adv. for R-37 Mr. Shiv Mangal Sharma, AAG for Rajasthan Bio-Diversity Board Ms. Aprajita Mukherjee, Adv. for MBB Mr. Aruna Mathura, Adv. for Sikkim Mr. R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Suryanarayana Singh, Sr. AAG for H.P. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Nishe Rajan Shanker, Adv. for KBB Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Joydeep Mazumdar, Adv. Mr. Preshit Surshe, Adv. for Maharashtra Mr. P. Venkat Reddy, Adv. for Telangana Mr. D. Bharathi Reddy, Adv. for UBB Mr. Guntur Prabhakar, Adv. for State of Andhra Pradesh Mr. Deepak Jain, Adv. Dr. Sandeep Singh, Adv. for State of UP Mr. Sapam Biswajit Meiti, Adv. for Manipur PCB Mr. Edward Belhi, Adv. for State of Nagaland Mr. Abhimanyu Garg, Standing Counsel, Govt. of Puduchery Mr. I. N. Mehta, Adv. Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Raja Chatterjee, Adv. for State of WB Mr. Gopal Singh, Adv. for State of Tripura Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh
17.	Original Application No. 429/2016 (M.A. No. 193/2017, M.A. No. 199/2017 & <b>M.A. No. 1187/2017</b> )	All India Kaimur Peoples's Front  Vs.  The State of U.P. & Ors.	Mr. T. N. Singh & Mr. Vikas K. Singh, Adv. for Applicant  Mr. Ankit Verma, Adv. for R-1 to 3 & 5 to 9 Mr. Balendu Shekhar, Adv. for R-10 Mr. Harin P. Raval, Sr. Adv. with Mr. M. R. Shamshad, Adv. for R-2 to 4 Mr. Aviral Dhirendra, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Madan Shrivastava, Adv.
18.	Original Application No. 129/2017 (M.A. No. 236/2017 & <b>M.A. No. 1057/2017</b> )	Pawan Kumar  Vs.  State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Pradeep Kr. Saini, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Sharma & Mr. Adhirej Singh, Adv.

19.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Dr. Sandeep Singh, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-4 Mr. Sharad Chauhan, Adv. (LC) Mr. A. D. N. Rao, Adv. Mr. Pramod Kumar, Adv. for Noticees Mr. Saurabh Bahwani, Adv. for Noticee
20.	Original Application No. 372/2017 (PH)	Md. Hayath Uddin  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Keith Varghese, Advs. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Mukul Singh, Adv. for MoEF Mr. Rajesh Singh, Adv. for Maharashtra Mr. Gautam, Adv. for BSPCB Mr. Divya Prakash Pande, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Mukesh Verma, Adv. Ms. Madhavi Divan, Adv. Mr. J. Ramachander Rao, AAG with Mr. P. Venkat Reddy, Adv. for Telangana
21.	Original Application No. 24/2014 (PH)	Shiv Prasad  Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishan, Advs. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
22.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016) (PH)	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh  Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Advs. for RSPCB Mr. B. V. Niren, Adv. for CGWA
23.	Original Application No. 202/2016 (M.A. No. 381/2016)	Balotra Textile Hand Procesers Association  Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.

24.	Original Application No. 117/2014 (PH)	Shantanu Sharma  Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Advs. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. Sapam B. Meitei, Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr.R. Rakesh Sharma,Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibbo Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka & KPCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv.for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv. Dr. Sandeep Singh, Adv.
25.	Original Application No. 499/2014	Anupam Raghav & Anr  Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Mr.Abhishek Yadav,Adv.for R-2 to 5,10&11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R – 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr.Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr.R. Rakesh Sharma,Adv. for TN & TNPCB
26.	Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016)	Sandplast (India) Ltd. & Ors.  Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren,Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr.Biraja Mahapatra,Adv.for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha & Ms. Shashi Juneja, Advs. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok,Adv. for R – 23, 42 & 62

			<p>Mr. Pankaj Mishra, Adv. for R-24, 43&amp;105  Mr. C.D. Singh, Adv. for R – 25, 64 &amp; 86  Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 &amp; 108  Mr. S.P. Singh for R – 27  Mr. Neeraj K. Gupta, Adv. for R - 28  Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&amp;112  Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 &amp; 93  Mr. Alok Kumar, Adv. for R - 32  Mr. Deepak Jain, Adv. for R-52, 94, 114&amp;126  Mr. Avijit Roy, Adv. for R – 34  Mr. Atul Jha, Adv. for R – 36  Mr. Diny Pratap, Adv. for R - 45  Mr. Shubham Bhalla, Adv. for R – 47 &amp; 67  Ms. Alpana Poddar, Adv. for R – 48 &amp; 68  Mr. R.Rakesh Sharma, Adv. for TN&amp;TNPCB  Mr. Mukesh Verma, Adv. for R - 63  Mr. Abhishek, Adv. for R – 74  Ms. Nupur Chaudhary, Adv. for R-81  Mr. Devashish, Adv. for R – 83  Mr. Preshit Surshe, Adv. for R - 85  Mr. Avnish Alahwat, Adv. for R – 87 &amp; 107  Mr. Anil Soni, Adv. for R – 89  Mr. Ajay Choudhary, Adv. for R-90, 110&amp;127  Mr. Y.K. Jain, Adv. for R – 92  Mr. Guntur Prabhakar, Adv. for R – 95  Mr. D.K. Arya for R – 101  Mr. Ajit S. Bhasme, Adv. for R - 105  Mr. Ravin Dubey, Adv. for R – 106  Mr. Jayant K. Sud, Adv. along with  Mr. Vishal, Adv. for R - 109  Mr. S. Vallinayagam, Adv. for R – 111  Mr. Amit Agrawal, Adv. for R – 113  Mr. Krishan Venugopal, Sr. Adv. along with  Mr. Santosh Kumar, Adv. for R – 116  Mr. Bipin B. Singh, Adv. for R – 117  Mr. Sakshi Popli, Adv. for R – 118  Ms. Beena Rani Pandey, Adv. for R – 119  Mr. Rajiv Bansal, Adv. for R – 120  Mr. D. Bhadra, Adv. for R – 121  Mr. Nishant Pandey, Adv. for R – 122  Mr. Abhishek Thakur, Adv. for R – 123  Mr. Ashok Gupta, Sr. Adv. along with  Mr. Ghanshyam, Adv. for R – 129  Mr. Ajit Pudussery, Adv. for R-130  Mr. P. Sharma, Adv. for State of Mizoram  Ms. Sakshi Popli, Adv. for NDMC  Mr. Suresh Tripathy, Adv. for DJB  Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha  Mr. Rudreshwar Singh, Adv. for BPCB  Mr. Anil Grover, AAG  Ms. Hemantika Wahni, Adv. for Gujarat PCB  Mr. Vikas Singh, Sr. Adv.  Mr. Rajul Shrivastav, Adv. for MPPCB  Mr. Shuvodeep Roy, Adv. for Assam PCB  Mr. Rabin Majumder, Adv.  Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.  Ms. Priyanka Sinha, Adv. for state of Jharkhand</p>
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**THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED**